

Reports and Accounts (2018-19 and 2019-20) of NIESBUD, NOIDA and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rajeev Chandrasekhar, I lay on the Table, a copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of above Institute.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of above Institute.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) & (ii) See No. LT-4620/17/21]

I. Notifications of the Ministry of Agriculture and Farmers Welfare

II. Reports and Accounts of Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar for various years and related papers

III. Report and Accounts (2019-20) of MANAGE, Hyderabad and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Sushri Shobha Karandlaje, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

- (1) S.O. 1542 (E), dated the 9th April, 2021, notifying the constitution the Central Biostimulant Committee along with its composition and other details.

- (2) S.O. 2126 (E), dated the 1st June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021.
- (3) S.O. 2127 (E), dated the 1st June, 2021, notifying certain fertilizers imported in India as mentioned therein, for a period of one year from the date of publication of the Order, in pursuance of clause 20 of the Fertilizer (Inorganic, Organic or Mixed Control) Order, 1985.
- (4) S.O. 2333 (E), dated the 15th June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Amendment Order 2021.
- (5) S.O. 2671 (E), dated the 2nd July, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Fifth Amendment Order, 2021.

[Placed in Library. For (1) to (5) See No. LT-4497/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Thirty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2004-05, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (ii) (a) Thirty-sixth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (iii) (a) Thirty-seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (iv) (a) Thirty-eighth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (v) (a) Thirty-ninth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (vi) (a) Fortieth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (vii) (a) Forty-first Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
- (viii) (a) Forty-second Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.

- (ix) (a) Forty-third Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (x) (a) Forty-fourth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (xi) (a) Forty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (xi) See No. LT-4493/17/21]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20.
- (b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4713/17/21]